

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ----

PETITION NUMBER : CP/616/2019

NAME OF THE PETITIONER : Shobana Prabhakar Mahajan & others

NAME OF THE RESPONDENT(S) : Chettinad Cement Corporation
Pvt Ltd & 4 others

UNDER SECTION : Sec 58/59 of CA, 2013

*P. Y. MAHAJAN
Petitioner No 2
in O/S/10
Shobana*

*S. Saigaman
for
R. Jawahar Lal
AR. Ramanathan*

*Counsel for
Respondents
S. Saigaman
21/3/24*

(Green mark)

(Green mark)

1)CP/616/2019

ORDER

Petitioner no.2 Mr. Prabhakar Yashavant Mahajan in person.

Ld. Counsel Mr. S. Shriram for the Respondent sought short adjournment as the senior counsel is not available.

Written submissions have already been filed vide diary no.559 dated 14.02.2024 and case law compilation has been filed in 3 volumes vide Diary No.1010 dated 27.02.2024.

Petition is posted for **physical hearing on 10.05.2024 at the request of the parties.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)